



Central Electricity Regulatory Commission

4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110001

Phone : 23353503, FAX: 23753923

Petition No. 55/TL/2024

Dated: 1.4.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Neemrana II Bareilly Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016, Haryana to establish the "Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-1) Bikaner Complex): Part-D" on a Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD
1.	Neemrana-II- Bareilly (PG) 765 kV D/c line along with 330 MVar switchable line reactor for each circuit at each end <ul style="list-style-type: none"> • 765 kV, 330 MVar switchable line reactors at Neermana-II S/s- 2 nos. • 765 kV, 330 MVar Switchable line reactors at Bareilly (PG)- 2 nos. • Switching equipment for 765 kV 330 MVar switchable line reactors at Neermana-II S/s- 2 nos. • Switching equipment for 765 kV 330 MVar switchable line reactors at Bareilly (PG) S/s - 2 nos. 	24 Months from SPV transfer
2.	2 no. of 765 kV line bays each at Neemrana-II & Bareilly (PG) S/s 765 kV line bays - 4 nos. (2 nos. each at Neemrana-II & Bareilly (PG) S/s)	

Note:

Developer of Neemrana-II S/s shall provide space for 2 nos. of 765 kV line bays alongwith space for Switchable line reactor at Neemrana-II S/s for termination of Neemrana-II-Bareilly (PG) 765 kV D/c line. POWERGRID shall provide space for 2 nos. of 765 kV line bays alongwith space for Switchable line reactor at Bareilly (PG) S/s.

2. The Central Transmission Utility of India Limited vide its letter dated 23.1.2024 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on record, the Commission vide order dated 30.3.2024 in Petition No. 55/TL/2024, has proposed to issue transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Neemrana II Bareilly Transmission Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **17.4.2024** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on **19.4.2024**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary